

V
ITEM NO.51

COURT NO.13

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2013
CC 21669-21670/2013

(From the judgement and order dated 24/04/2013 in ITA No.64/2013,
ITA No.65/2013 of The HIGH COURT OF KARNATAKA AT BANGALORE)

CIT III & ANR

Petitioner(s)

VERSUS

M/S SECON PVT LTD

Respondent(s)

(Office report on default)

Date: 30/04/2014 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN
(In Chambers)

For Petitioner(s) Mrs Anil Katiyar, Adv.
Ms. Shubhra Rai, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for the petitioners submits that
she has instructions that additional documents are not
to be filed.

Case be listed on its turn.

(Naveen Kumar)
Court Master

[Sneh Lata Sharma]
Court Master